

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 103
(IB)-967(PB)/2018
CA-2877/2019, IA-4775/2020,
IA-6039/2022, CA-1058/2020

IN THE MATTER OF:
SGM Webtech Pvt Ltd

... **Applicant/Petitioner**

Versus

Boulevard Projects Pvt Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 11.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

- For the Applicant** : Adv. Shivambika Sinha, Adv. Swapnil Gupta, Adv. Nimita Kaul, Adv. Gurveer Lally in IA-4775/2020, Adv. Abhishek Anand, Adv. Karan Kohli, Adv Ishaan Dhingra in IA-6039/2022, CA-1058/2020,
- For the RP** : Adv. Shrey. Ashat, Adv. Preetika Mishra, Adv. Vicky Kumar in IA-2877/2019
- For the SRA** : Adv. Raunak Dhillon, Adv. Madhavi Khanna, Adv. Nihaad Dewan
- For the Respondent** : Adv. Anuja Pethia, Adv. Rishavb Govila in IA-4775/2020 for R-18 to R-21, Adv. Shivambika Sinha, Adv. Swapnil Gupta, Adv. Nimita Kaul, Adv. Gurveer Lally in IA-6039/2022
- For the Discharge RP** : Adv. Pankaj Agarwal, Adv. Shashwat Srivastava

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

CA-2877/2019, IA-4775/2020, IA-6039/2022, CA-1058/2020: List on 12.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)